

DIVISION BENCH  
COURT - II

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/35(KB)2024  
IN  
C.A.(CAA)/162(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SUBHAM OILS & RESINS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Ms. Neha Somani, PCS ] for the Petitioner

Mr. Alok Tandon, JD from the office of RD(ER), Kolkata

**ORDER**

1. Ld. Authorized Representative appearing for the Regional Director submits that they have no objection to passing sanctioning order by this Tribunal.
2. Heard. **Reserved for Orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**